

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 100 of 2017 (SZ)**

**Applicant(s)**

B. Narender Reddy,  
M.A. Nabi

Vs.

**Respondent(s)**

The State of Telanagan,  
Rep by its Chief Seretary,  
Hyderabad.

**Legal Practitioners for Applicant(s)**

G. Stanly Hebzon Singh

**Legal practitioners for respondent(s)**

Mrs. Yasmeen Ali for R1 to R7 & R12  
Mr. T. Sai Krishnana for R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 02.11.2017  Applicant counsel present. R1 to R4 & R6 to 12 counsel present. R5 counsel present. Rejoinder filed by applicant. On request, reply by R5 call on 15.11.2017 NFA.    (Tmt. Meena Satheesh) Registrar